Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

MONNET POWER COMPANY LIMITED (IN LIQUIDATION) Liquidation Commencement date : October 23, 2019 List of Unsecured Financial Creditors

S.No	Category of Stakeholder	Claim Identification Number	Details of claimes received		Details of claimes admitted				Amount of	Amount of any	Amount of claim	Amount of claim	
			Date of receipt	Amount	Amount of claim admitted	Nature of claim admitted	Amount covered by guarantee	% share in total amount of claim admitted	contigent claims	mutual dues that may be set off	rejected	under verification	Remarks if any
1	IndusInd Bank	MPCL_FC_22	27-Dec-19	138,386,154	118,770,577	Derivative	-	0.14%		-	19,615,577		
2	Monnet Ispat & Energy Limited	MPCL_FC_23	27-Dec-19	1,402,104,711	-	Unsecured loan	-	0.00%		-	1,402,104,711		Adequate documents substantiating the claim submitted by Monnet Ispat and Energy Limited has not being submitted by the Claiment along with their claim form and hence currently the claim is not admitted. If documents are received in the due coarse of time, the same will be considered by the Liquidator.
				1,540,490,865	118,770,577						1,421,720,288		